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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER

: TCP/110/2016

NAME OF THE PETITIONER(S)

: M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S)

: Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Nithyawerdhan for Throgombak

surse for the se

ORDER

Shri K Nithyavendhan, counsel for petitioner present and stated that he has filed a memo in regard to service of notice on R1 to R4, R8 & R9 by way of newspaper publication but he did not file the copy of the paper publication and sought time for filing the proof of service of notice. Time enlarged at his request. Put up on 12.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)